

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 81/93 with M.A. 365/94
T.A. NO.

DATE OF DECISION 31-3-1995

Ex. Captain Romeshkumar Kapur Petitioner

Mr. K.S. Jhaveri Advocate for the Petitioner (s)

Versus

Union of India and Others Respondent

Mr. Akil Kureshi Advocate for the Respondent (s)

Mr. D.A. Bhamhani

CORAM

The Hon'ble Mr. V. Radhakrishnan Member (A)

The Hon'ble Mr. Dr. R.K. Saxena Member (J)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Ex. Captain Romeshkumar Kapur
 GB 10 Sector 9
 Gandhinagar.

Applicant.

Advocate Mr. K.S. Jhaveri
 Versus

1. Union of India
 Notice to be served
 through the Secretary
 Ministry of Personnel
 PG & Pensions (Dept of
 Personnel & Training)
 New Delhi.

2. State of Gujarat
 Notice to be served through
 the Chief Secretary to
 the Government of Gujarat.
 General Administration Deptt.
 Sachivalaya Gandhinagar.

3. Union Public Service Commission,
 Notice to be served through the
 Secretary, UPSC
 Secretary, UPSC Dholpur House,
 New Delhi.

Respondents.

Advocate Mr. Akil Kureshi for respondent No.1
 Mr. D.A. Bhamhani for respondent No.2

O R A L J U D G M E N T

In

Date: 31-3-1995.

O.A. 81/93 with M.A. 365/94

Per Hon'ble Shri V. Radhakrishnan

Member (A)

Mr. Akil Kureshi, learned counsel for the respondent, places on record a copy of letter dated 9-12-1994 issued by the Department of Personnel and Training and gives a copy to Mr. Jhaveri, learned counsel for the applicant.

2. In view of this letter Mr. Jhaveri, seeks permission to withdraw the O.A. with liberty to agitate the matter afresh with reference to decision conveyed by this letter. Permission granted as prayed for. O.A. No. 81/93 stands disposed of accordingly. No order as to costs. M.A. 365/94 does not survives.



(Dr. R.K. Saxena)
Member (J)



(V. Radhakrishnan)
Member (A)

npm.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABA'D BENCH

Application No. 04181/93 of
Transfer Application No. _____ of

CERTIFICATE

Certified that no further action is required to be taken and
the case is fit for consignment to the Record Room (Decided).

Dated : 25.04.95

Countersign :

Pranay
16.5.95
Section Officer.

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Signature of the Dealing
Assistant

AT AHMEDABAD BENCH

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CAUSE TITLE 04/8/93

NAME OF THE PARTIES Ex Captain Domeshkumar Kapur

VERSUS

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